

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BOB TECH SOLUTIONS
PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	BOB TECH SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	26.09.2007
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Bengaluru
4.	CORPORATE IDENTITY NUMBER	U72900KA2007PTC043966
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	No. 916, 2HC HRBR Layout, 1 st Block Kalyan Nagar, Bangalore, KA – 560 043.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	11-10-2020 (Inclusive of 68 days COVID-19 exclusion granted by NCLT order dated 16-09-2020)
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	02-02-2021 (Order received on 19-02-2021)
8.	NAME AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Shirley Mathew, Regn no: IBB/IPA-001/IP-P01043/2017-2018/11716
9.	ADDRESS & E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	No 23, 5 th Cross Hutchins Road, St Thomas Town, Bengaluru-560 084 Mail id: shirley@smathew.in
10.	ADDRESS & E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	No 31, Wheeler Road Extn, St Thomas Town, Bengaluru-560 084 Mail id: ip.bobtech@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	21-03-2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of Bob Tech Solutions Private Limited on 02-02-2021 (order received on 19-02-2021).

The stakeholders of Bob Tech Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 21-03-2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

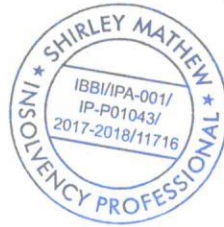
Sd/-

Shirley Mathew

Liquidator

IBB/IPA-001/IP-P01043/2017-2018/11716

Date and Place: 23-02-2021, Bengaluru



Published on 23.2.2021 in
Financial Express (English)
Kosadigantha (Kannada)